



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu.

Notification,
Jammu, the 22nd January, 2019.

SRO 69 . -In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Srinagar:-

S.No.	Name of the officer S/Shri	Designation
1.	Nazir Ahmad Dar	Naib Tehsildar, Nazool, Srinagar
2.	Fayaz Ahmad Baba	Naib Tehsildar, Gogji Bagh, Srinagar
3.	Showkat Ahmad Rather	Naib Tehsildar, Khanyar, Srinagar
4.	Abdul Rashid Malla	Naib Tehsildar, Sanat Nagar, Srinagar

By Order of the Government of Jammu and Kashmir.

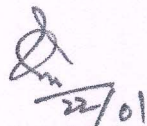
Sd/-
(Achal Sethi)
Secretary to Government.

No: LD (P) 94/6-Srinagar.

Dated: 22 - 01 - 2019.

Copy to the:-

1. Financial Commissioner (Revenue), J&K Jammu.
2. Commissioner/Secretary to Government, Revenue Department.
3. Divisional Commissioner, Kashmir.
4. District Magistrate, Srinagar. This is with reference to his No. DMS/PS/18/1598-1600 dated 08-01-2019.
5. General Manager, Government Press, Jammu for publication in the extra-ordinary issue of the Government Gazette.
6. SRO Section, Law Department.(W.7.S.C).
7. Concerned file.


(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer